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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No.                | Purpose | Section   | Name of the Parties<br>M/s. / Mr.                                 |
|-------------------------|-------------------------|---------|-----------|---|
| CP 53/15                | IA 15/17 in TP<br>77/16 | Hearing | 397 / 398 | Ganga Reddy Vs M.G.-6 Wholesale<br>Market(India)(P) Ltd. & 2 Ors. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE  |
|---------|-------------------------------------|------------------------|--|
| 1.      | SATISH K.V<br>98453 93750           | Petitioner             |   |
| 2.      | THOMAS V Peter<br>98451 31407       | Respondent.            |  |

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner has filed written submissions along with Annexures. Counsel for respondent requested time to go through the written submissions and proceed with further hearing.

The matter is listed to 10.08.2017.

  
MEMBER (J)

  
MEMBER (T)